

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Service Tax Appeal No.70710 of 2016

Rajeev Arora

.....Appellant

VERSUS

Commissioner of Central Excise & Service Tax,

.....Respondent

Present for the Appellant : Shri Rajesh Chibber, Advocate

Present for the Respondent: Pawan Kumar Singh, Authorized
Representative

DATE OF HEARING: 18 June, 2019

ORDER

Order Pronounced.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

Nihal